

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 56 /Confdl./2023
I-8-2/2002(Part-XIV)

Bilaspur, dated the 17th February, 2023

Consequent upon selection of Shri Arvind Kumar, Additional District & Sessions Judge, FTSC (POCSO), Dhamtari, for appointment to the post of "Deputy Registrar" in the National Green Tribunal, Principal Bench, New Delhi, on deputation basis, he is relieved forthwith from his present post, to enable him to join his duties in the National Green Tribunal, Principal Bench, New Delhi.

BY ORDER OF THE HON'BLE HIGH COURT


(ARVIND KUMAR VERMA)
REGISTRAR GENERAL

17.02.2023

No. 57 /Confdl./2023
I-8-2/2002(Part-XIV)

Bilaspur, dated the 17th February, 2023

Copy forwarded to :-

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
9. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

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16. Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi – 110001.
17. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
18. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
19. Shri Arvind Kumar, Additional District & Sessions Judge, FTSC (POCSO), Dhamtari for information and compliance. He is directed to send his handing over charge certificate through the concerned District Judge and taking over charge certificate through the Registrar General, National Green Tribunal, Principal Bench, New Delhi.
20. District & Sessions Judge, Dhamtari with a request to impress upon Shri Arvind Kumar that if he is in occupation of Government accommodation, he should vacate the same within 15 days under intimation to this Registry. He is also requested to send the handing over charge report of Shri Arvind Kumar to this Registry and send the LPC & leave account of Shri Arvind Kumar to the Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi – 110001, under intimation to this Registry.
21. Additional Registrar (Judicial/D.E./D.E.(Appeal)/Admn./Works/Vigilance), High Court of Chhattisgarh, Bilaspur for information.
22. Budget Officer, High Court of Chhattisgarh, Bilaspur for information and necessary action. He is directed to send the service book of Shri Arvind Kumar, ADJ, FTSC (POCSO), Dhamtari to the Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi - 110001.
23. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ I. & E./ Pension/ Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A./ Vigilance, High Court of Chhattisgarh, Bilaspur for information.
24. In-charge, NIC High Court, Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official website of this High Court.
25. Accountant General, Zero Point, Baloda-bazar Road, Raipur for information.


(ARVIND KUMAR VERMA)
REGISTRAR GENERAL

17.02.2023